

tion as Chief Clerks in Signal and
Telecommunication Department of

Southern Railway from 1971 onwards
against roster points are given below:

Roster Point Number	Name
1 (SC)	Shri J.A. George (OC)
2	„ M. Krishnaswamy (OC)
3	„ N.S. Arunachalam (SC)
4 (ST)	„ M. Krishnaswamy (OC)
5	„ M. Krishnaswamy (OC)
6	„ T.Y. Narayana (ST)
7	„ M. Krishnaswamy (OC)
8 (SC)	„ N.S. Arunachalam (SC)
9	„ M. Krishnaswamy (OC)
10	„ N.R. Ramarao (OC)
11	„ V.M. Krishnan (SC)
12	„ V. Chakrapani (OC)
13	„ N.S. Arunachalam (SC)
14 (SC)	„ Mohd. Abdul Karim (OC)
15	„ V. Chakrapani (OC)

(b) Particulars of Scheduled Caste/
Scheduled Tribe employees and the
dates & from which they are working

as Head Clerks in Signal and Tele-
communication Department from 1971
onwards are given below:—

(1) Shri P. Ponniah	(SC)	from 31-3-1974
(2) „ N.S. Arunachalam	(SC)	from 18-9-1974
(3) „ V.M. Krishnan	(SC)	from 24-1-1977
(4) „ K. Bhaskaran	(SC)	from 30-3-1977
(5) Mrs. Uma Ganesh	(SC)	from 11-9-1978
(6) Shri K. Viswanathan	(SC)	from 20-2-1979
(7) „ M. Sunder Rao	(ST)	from 5-10-1979

Payment of Travelling Allowance

7752. SHRI A. K. ROY: Will the
Minister of RAILWAYS be pleased
to state:

(a) whether the Railway Board
has issued an order to pay Travelling

Allowance along with salary of the
railway staff;

(b) if so, whether this order has
been implemented in Eastern Rail-
ways, South Eastern Railway and
other Zonal Railways;

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). No order, as such was issued by the Railway Board to pay Travelling Allowance alongwith the salary of railway staff. However, the Board had issued instructions in 1961 to the various Railways that arrangements should be made on each Railway for paying the Travelling Allowance for a month by the end of the second following month at the latest. Despite these instructions it was noted that complaints about the delay in payment of Travelling Allowance were persisting and the Board after considering various alternative methods to be adopted for prompt payment of Travelling Allowance, suggested to the Railways to consider inclusion of Travelling Allowance/Daily Allowance in the regular monthly bills for salary and allowances of second following month which would obviate multiple visits of pay clerks and minimise the chances of employees not receiving their Travelling Allowance due to their not being available when pay clerks come to make payments of Travelling Allowance at the outstations. The discretion to adopt the suggested procedure was, however, left with the General Managers. Generally, the suggestion made by the Board for payment of Travelling Allowance alongwith the salary of the second following month has been adopted by most of the Railways including South Eastern Railway. On Eastern Railway, however, this procedure has been adopted only for some of the staff. The remaining staff continue to get the payment of Travelling Allowance in the following month and not alongwith the salary/wages of the second following month.

(c) Eastern Railway who have not adopted the procedure fully have ensured that with the existing machinery they are able to make pay-

ment of Travelling Allowance more promptly, with greater measure of satisfaction to the staff.

Seniority of Train Examiners on Zonal Basis

7753. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that in some Zonal Railways, the seniority of train examiners for promotion to grade Rs. 550—750 (RS) is fixed on Zonal basis and in some on Divisional seniority basis; and

(b) the names of the railways on which the seniority is fixed on Divisional seniority basis;

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Information is being collected and will be laid on the Table of the Sabha.

ड्रेसरों के लिए पदोन्नति के अवसर;

7754. श्री निहाल सिंह : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनके मंत्रालय के अन्तर्गत कार्य करने वाले ड्रेसरों के लिए पदोन्नति के कोई अवसर नहीं है और वे उनी पद से सेवा निवृत्त हो जाते हैं; और

(ख) यदि हां, तो सरकार द्वारा ड्रेसरों के लिए पदोन्नति के अवसर बनाने के लिए क्या कदम उठाए गए हैं और अब तक उन में से कितने ड्रेसरों को उनका लाभ दिया गया है ।

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री नीहार रंजन मस्कर) .

(क) और (ख) सूचना एकत्र की जा रही है और सभा टल पर रख दी जाएगी ।